

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA NO. 220 OF 2015 IN
DFR 851 OF 2015**

Dated : 18th November, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of :

**M/s Singareni Collieries Co. Ltd. ...Appellant(s)
Versus
Andhra Pradesh Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Tushar Nagar
Mr. Tabrez Malwat

Counsel for the Respondent(s) : Mr. Ishaan Mukherjee for
Ms. Swapna Seshadri for R.2

Mr. K.V. Balakrishnan
Mr. K.V. Mohan for R.1

ORDER

**IA NO. 220 OF 2015
(Appl. for condonation of delay)**

Counsel for the Appellant seeks a week's time to file rejoinder to the reply filed by the respondents. He may do so on or before 27.11.2015 after serving copy on the other side.

List the matter on **30.11.2015.**

(I.J. Kapoor)
Technical Member
ts/mk

(Justice Ranjana P. Desai)
Chairperson